

Annexure-7													
Name of the Corporate Debtor: VIKAS WSP LIMITED ; Date of Commencement of CIRP: 02.02.2022; List as on : 30.05.2022													
List of operational creditors (Government dues)													
Sl No.	Details of claimant		Date of Claim received		Details of Claims Admitted		Amount of claim		Amount of any mutual dues, that may be set off	Amount of contingent claim	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Nature of claim	Whether related party?	% of voting share in CoC	Amount of claim admitted					
1	Commissioner of Income Tax, HIRAR	GOVT. OF INDIA	15-2-2022	1,92,55,51,469	GOVT. DUES	NO	N/A	1,92,55,51,469	N/A	N/A	-	-	Revised claim form received on 29 March
2	EPFO JODHPUR	GOVT. OF INDIA	11-02-2022	9,28,86,993	STATUTORY DUES	NO	N/A	5,01,92,604	N/A	N/A	-	4,26,94,389	Except damages claim for full amount of PF and Interest admitted
3	CGST RANGE-33	GOVT. OF INDIA	14-02-2022	9,00,58,152	GOVT. DUES	NO	N/A	4,97,966	N/A	N/A	-	8,95,60,186	CD had deposited UNDER PROTEST Rs 4,90,00,499.00 and therefore the claim w.r.t. Interest and Penalty on it amounting to 4,05,54,687/- and 4,90,05,499/- has not been admitted as appeal by CD filed against it is pending.
4	ESI JODHPUR	GOVT. OF RAJASTHAN	16-02-2022	1,52,24,099	STATUTORY DUES	NO	N/A	1,52,24,099	N/A	N/A	-	-	under ESI Claim Admitted Rs. 97,60,777 is towards Contribution, Rs. 36,13,693/- is towards Interest, Rs. 18,49,029/- is towards Penalty
5	JODHPUR VIDYUT VITRAN NIGAM LTS.	GOVT. OF RAJASTHAN	3-3-2022	4,88,153	GOVT. DUES	NO	N/A	4,88,153	N/A	N/A	-	-	
			TOTAL	2,12,42,08,966		NO	N/A	1,99,19,54,291	0	-	-	13,22,54,575	
Note: List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records													

